

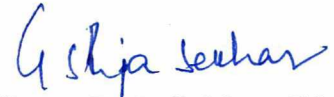
Comp. No.12270
File No. A-22013/1/2018-HRD 1-Part(1) /165
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated 20th April, 2026

Office Order No...45... /2026

In pursuance of DGFT's Office Order No. 32/2026 dated 30.03.2026, Shri A. Bipin Menon, Additional DGFT is hereby relieved of his duties in DGFT (HQ) w.e.f. 20.04.2026 (F/N) to enable him to join the Department of Commerce.

2. This issues with the approval of the competent authority.



(Satya Raja Sekhar G.)

Joint Director General of Foreign Trade

E-mail:- satya.grandhi@gov.in

Tel. No. 011 – 23038766

Copy to:

- i. Shri A. Bipin Menon, ITS: 1997 Batch
- ii. Shri C.K. Mishra, Additional DGFT
- iii. PSO to DG, DGFT
- iv. PPS to all Additional DGFTs/ Statistical Advisor in HQ
- v. PA to all Joint DGFTs at DGFT (HQ)
- vi. Under Secretary (E-1), Department of Commerce
- vii. RA, Kolkata
- viii. Addl. DGFT, CLA, A Wing, IP Bhawan, IP Estate, New Delhi
- ix. Cash Section & CPAO, O/o DGFT (HQ.), New Delhi
- x. HRD-II Section / RTI Section / Vigilance Section
- xi. Office order file/ Guard file/ Personal file of the officer's concerned.
- xii. Hindi Section for Hindi version